IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II

(23) C.P.(IB)-1460(MB)/2019

CORAM: **SHRI. RAJASEKHAR V. K**
MEMBER (Judicial)

SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.02.2020**

NAME OF THE PARTIES: Bansal Automobiles
V/s
Gammon India Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Parties present.
2. List this matter on **27.03.2020** along with other connected matters pertaining the same Corporate Debtor.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)

20.02.2020
Jd